review meetings and Video Conferences. State Rural Sanitation departments have also been asked to coordinate with SSA departments to ensure compliance of Supreme Court orders on coverage of schools with toilets.

National Rural Drinking Water Programme

2014. SHRI GARIKAPATI MOHAN RAO: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government has recently reviewed the National Rural Drinking Water Programme (NRDWP);
- (b) the number of villages covered under this scheme in Andhra Pradesh and Telangana;
- the number of additional villages likely to be covered during the next three years; and
 - the achievements of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATRER AND SANITATION (SHRI UPENDRA KUSHWAHA): (a) and (b) Yes Sir. The Ministry of Drinking Water & Sanitation reviews the implementation of the National Rural Drinking Water Programme (NRDWP) periodically by conducting national and regional review meetings and video conferences with the State Department officers dealing with rural water supply. The progress of State of undivided Andhra Pradesh was reviewed in March, 2014 during Annual Action Plan discussions for the next year. States was advised to expedite physical and financial progress in achieving targets under the programme. Senior Officers/Technical Officers of the Ministry also visit me States to observe the progress of implementation of the programme.

The Ministry of Drinking Water and Sanitation monitors the coverage of rural drinking water supply in terms of habitations. As per the information entered by the States on the integrated management Information System of the Ministry the information is as below:

Sl. No.	State	Total	Fully Covered	Partially Covered	Quality Affected
		No. of Habitation	No. of Habitation	No. of Habitation	No. of Habitation
1.	Andhra Pradesh	47397	29231	16612	1554
2.	Telangana	25139	13212	10308	1619

- (c) The targets for coverage of habitation in a State are given on an annual basis during the Annual Action Plan discussions. Both the States of Andhra Pradesh and Telangana have been given a target to cover 2744 and 2057 habitations respectively during 2014-15. Similar number of habitations will be covered in 2015-16 and 2016-17 subject to availability of funds.
- (d) The targets and achievement of the State of undivided Andhra Pradesh during the last three years is as below:

2011-12		2012-13		2013-14	
Target	Coverage	Target	Overage	Target	Coverage
5700	6183	5477	5699	5772	6378

Training of School Teachers

2015. DR. KANWAR DEEP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of system and facilities regarding training of school teachers in the country;
- (b) whether it is a fact that private agencies are being permitted to undertake teacher's training in the country;
- (c) whether there are any guidelines for the functioning of such private teacher training institutes; and
- (d) the details of mechanism in place to monitor the working of such private institutes?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Pre-service or professional training of school teachers is provided through National Council for Teacher Education (NCTE) recognized institutions in the government and the private sector, while in-service teacher training for government and aided schools is provided through Government institutions at the State/district and block level.

(c) and (d) Private teacher training institutions giving pre-service training have to conform to recognition guidelines as laid down by the NCTE Regulations. The NCTE and State Governments in which the private institutions exist, are competent to monitor the working of such private teacher training institutions. The NCTE conducts inspections of recognized teacher education institutions and has the power to withdraw recognition